

QA. NO. 46/95

14.3.02

Hon. Mr. Justice R.R.K. Trivedi, V.C.

Hon. Mr. S. Dayal, A.M.

Sri S.K. Das, counsel for applicant has submitted that inspite of several letters written to applicant, he is not getting any instruction to pursue the matter. The application is accordingly dismissed ~~as~~^{for} non-prosecution.

No order as to costs.

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A.M.

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V.C.

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